

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 56, 84 & 68 of 2013

Dated : 10th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 56 of 2013

Talwandi Sabo Power Ltd. Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Ms. Kanika Chug
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.1
Ms. Shikha Ohri for R.2

Appeal No. 84 of 2013

Talwandi Sabo Power Ltd. Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Ms. Kanika Chug
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.1
Ms. Shikha Ohri for R.2

Appeal No. 68 of 2013

Nabha Power Ltd. & Anr. Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr.

..... Respondent(s)

Counsel for the Appellant(s):

Mr. Sitesh Mukherjee

Mr. Aniket Prasoon

Ms. Kanika Chug

Counsel for the Respondent(s):

Mr. M.G. Ramachandran

Mr. Anand K. Ganesan for R.1

Ms. Shikha Ohri for R.2

ORDER

Mr. M.G. Ramachandran, the learned counsel for the Respondent is filing the reply today after serving copy on the other side.

Post the matters on **10.07.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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